

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3443
ANSWERED ON:30.11.2010
CITIZENSHIP FOR REFUGEES
Meghwal Shri Arjun Ram

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any request for granting asylum/ citizenship to persons belonging to the Scheduled Caste/Scheduled Tribe community from Pakistan and settled in Haryana;and

(b) if so, the details thereof and the action taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): A Statement is attached.

STATEMENT IN REPLY TO PARTS (a) AND (b) OF LOK SABHA UNSTARRED QUESTION No. 3443 FOR 30-11-2010.

(a): Yes, Madam. Some Pakistan nationals have come from Pakistan and settled in Haryana. Caste based centralized data of foreigners is not maintained.

(b): Requests for grant of Indian citizenship of Pakistan nationals are considered under section 5 and 6 of the Citizenship Act, 1955. The grant of Indian citizenship is a multi-level and multi-agency activity. As per rule 11 and 12 of the Citizenship Rules, 2009, an application for grant of Indian citizenship is to be submitted by the applicant to the Collector/DM within whose jurisdiction the applicant is ordinarily a resident. The Collector/DM, after satisfying himself/herself regarding eligibility of the applicant to become a citizen of India, forwards the application to the State Government/UT administration concerned. The State Government/UT administration in turn forwards the application along with its recommendation to the Ministry of Home Affairs, Government of India. Thereafter, the application is processed further as per the provisions of the Citizenship Act, 1955 and the rules made thereunder. Since initial application is submitted to the Collector/ DM concerned and a number of agencies are involved in the processing of applications for grant of citizenship, no caste based centralized data of such applications is maintained. All cases received in the Ministry of Home Affairs are processed as expeditiously as possible.